versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1976-77.
- (2) Annual Report of the Hindustan Antibiotics Limited, Pimpri for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1487/77]

REVIEWS AND ANNUAL REPORTS

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay lay on the Table:

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1976-77.
 - (ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed inlibrary, See No. I.T-1488/77]
- (b) (i) Review (Hindi and Engish versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1976-77.
 - (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. Ser No. LT-1489/77]
- (r) (i) Review (Hindi and English versions) by the Government on the working of the

Mineral Exploration Corporation Limited, Nagpur. for the year 1976-77.

- (ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in lubrary. Ser No. LT-1490/77]
- (d) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, Oorgaum (Karnataka State) for the yea 1976-77.
 - (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited, Oo.gaum (Karrataka State) for the year 19;6-77 along with the Adited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See. No LT-1491/77]
- (c) (i) Review (Hindi and English version*) by the Government on the working of the Steel Authority of India Limited, New Delbi for the year 1076-77
 - (ii) Annual Report of the Steel Authority of India Limited, New Delhi for the year 1976-77 along with the Audited Accounts and the romments of the Comptroller and Auditor General thereon.
- (2) Two statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of papers mentioned at items Nos. 1(a)(ii) and (e)(ii). [Placed in library. See No. 1.T-1492/77]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

TH E MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.D. PATIL): I beg to lay on the Table a copy each of the following Notifications